

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1051**  
TO BE ANSWERED ON 21.12.2017

**FUNDS UNDER MGNREGS TO BIHAR**

**1051. SHRIMATI RANJEET RANJAN:**  
**SHRI RAJESH RANJAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of total quantum of funds allocated and released to Bihar under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for years 2016-17 and 2017-18;
- (b) whether the Government proposes to release the outstanding amount to Bihar under MGNREGS;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (d): During the years 2016-17 and 2017-18 (As on 15.12.2017), Rs. 1667.41 crore and Rs.2078.32 crore respectively was released to Bihar under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The Mahatma Gandhi National Rural Employment Guarantee Act is a demand driven wage employment programme. The central funds are released to the States/ UTs including Bihar on the basis of agreed to Labour budget and taking into consideration the performance, pace of utilization of funds and on receipt of required documents. The fund release for implementation of MGNREGA to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand.

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